

**Dismissal of State Government Employees  
in West Bengal**

554. **SHRI S.M. BANERJEE :**  
**DR. RANEN SEN :**

Will the **PRIME MINISTER** be pleased to state :

(a) whether 13 State Government employees in West Bengal have been dismissed under the President's orders without assigning any reason or giving them any opportunity to defend themselves ;

(b) if so, the reasons for this extraordinary step ;

(c) whether all Trade Union organizations with the exception of a few, have protested against this unilateral decision of Government in dismissing employees wrongfully ; and

(d) if so, the reaction of Government thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) :** (a) and (b). 13 State Government non-gazetted employees have been dismissed under Governors orders under proviso (c) to article 311(2) of the Constitution, in the interest of the security of the State.

(c) Yes, Sir.

(d) No action could be taken on the protest as the employees concerned were dismissed in the interest of the security of the State.

**Appointment of a Commission to Inquire into Charges of Corruption against Former Ministers of Punjab**

555. **SHRI S.M. BANERJEE :**  
**SHRI NAGESHWARA RAO :**

Will the **PRIME MINISTER** be pleased to state :

(a) whether the Union Government have appointed a Commission to inquire into charges of corruption against the former Ministers of Punjab ;

(b) if so, its terms of reference ; and

(c) whether the public men will be allowed to give evidence before the Commission ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) :** (a) and (b). A copy of the notification No. S.O. 3863 dated the 16th October, 1971 issued by the Department of Personnel, appointing the Commission, which contains its terms of reference, is laid on the Table of the House. [*Place in Library. See No. [LT-1011/71]*]

(c) The Commission will allow evidence to be produced in accordance with the procedure of inquiry decided upon by it, and in accordance with the Inquiry (Procedure) Rules, 1960, framed by the Central Government under the Commissions of Inquiry Act, 1952.

**Conversion of P.T.I. into a Corporation**

556. **SHRI S.M. BANERJEE :** Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state :

(a) further steps taken to convert the Press Trust of India into a Public Corporation ; and

(b) the reasons for delay in taking a final decision ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) :** (a) and (b). The question of converting P.T.I. into a public Corporation will be examined after decisions are taken on the proposals under consideration for the diffusion of ownership of newspaper and news agencies and their management.

**Police Lathi Charge on Students in Bangalore**

557. **SHRI M.K. KRISHNAN :** Will the Minister of **HOME AFFAIRS** be pleased to state :

(a) whether the Bangalore Police lathi charged and injured a number of students on the 13th September, 1971 at Bangalore ;

(b) if so, the reason for the lathi-charge ; and

(c) the number of students injured as a result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) to (c). According to information received from the Government of Mysore, in September, 1971 the students of the Bangalore University launched an agitation in connection with some of their demands. A number of incidents of rowdiness and damage to the University and other public property took place on the 13th September. Such incidents resulted in damage to ten transport buses and property of some colleges, and injuries to about 20 policemen. On two occasions, to disperse the riotous mobs, the police had to resort to lathi-charge and use of tear-gas. About 15 students were injured.

**Conversion of Alwaye Telephone System into Auto-Exchange**

558. SHRI M.K. KRISHNAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have received any representation from the Municipal Council, Alwaye (Kerala) requesting to make the Alwaye Telephone System into an Auto-Exchange and link the same to the Cochin Auto-System ;

(b) whether Government have taken any decision thereon ; and

(c) if not, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS (SHRI H.N. BAHUGUNA) :

(a) Yes, Sir.

(b) Yes, Sir. Necessary equipment for automatization of Alwaye has been included in 1973-74 manufacturing programme of I.T.I. Regarding linking Alwaye system

to Cochin system on S.T.D., it will be considered when Alwaye is Automatised.

(c) In view of (b), (c) does not arise.

**Setting up of a Switch Factory in Cannanore District**

559. SHRI M.K. KRISHNAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are considering to start a switch factory by the Indian Telephone Industries in Cannanore District ;

(b) whether a site study team visited places in Cannanore District for this purpose ;

(c) if so, whether the team has submitted its report ; and

(d) if not, the time by which the report will be available ?

THE MINISTER OF COMMUNICATIONS (SHRI H.N. BAHUGUNA) : (a) to (b). A proposal for setting up of a new factory for the manufacture of telephone switching equipment, with a view to augment the production of this type of equipment in the Indian Telephone Industries limited, Bangalore, is under Government's consideration. No decision has so far been taken about the location of this factory. A technical expert team of the Indian Telephone Industries Limited has been asked to examine the suitability of certain sites suggested by some State Governments and to submit a report to the Government of India indicating the site(s) at which the new factory could be located. The team has visited some sites in Cannanore District of Kerala State also. The report of the team is expected to be submitted to Government in about a month's time.

**Setting up of a Paper Mill in Tumkur District (Mysore)**

560. SHRI K. LAKKAPPA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :